

(2021) 11 MAN CK 0001
In the Manipur High Court
Case No : Writ Petition (C) No. 561 Of 2020

Dr. Yumnam Sundari Devi; & Ors

APPELLANT

Vs

State Of Manipur; & Ors

RESPONDENT

Date of Decision : 09-11-2021

Acts Referred:

Citation : (2021) 11 MAN CK 0001

Hon'ble Judges : MV Muralidaran, J

Bench : Single Bench

Advocate : Babita Th, N. Kumarjit

Judgement

Sanjay Kumar, C.J

(Through Video Conferencing)

Ms. Babita Th., learned counsel, appears for the petitioners.

Mr. N. Kumarjit, learned Advocate General, Manipur, appearing for respondents No. 1 & 4, states that respondents No. 2 & 3 are the main respondents in this matter and that he does not appear for them. However, he undertakes to sensitize these respondents of the necessity to come forward and contest the matter. To enable him to do so, the matter is adjourned.

Post on 19.01.2022.

A copy of this order shall be supplied online or through whatsapp to the learned counsel for the parties.